

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 7594/2015

ESSAR BULK TERMINAL (SALAYA) LTD.

Petitioner(s)

VERSUS

SALAYA MACCHIMAR BOAT ASSOCIATION . & ORS.

Respondent(s)

Date : 17-07-2017 This petition was called on for hearing today.

For Petitioner(s) Ms.Neha Agarwal,Adv.
Mr.E. C. Agrawala, AORFor Respondent(s) Ms.Shubhada Kubde,Adv.
Ms.Hemantika Wahi, AOR

Mr.Abhinav Ramkrishna, AOR

Ms.Anita Bafna, AOR

Mr.Purvish Jitendra Malkan, AOR

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List the matter again on 29.08.2017.

SANJAY PARIHAR
Registrar

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